

MANIPUR**GAZETTE**

**EXTRAORDINARY
PUBLISHED BY AUTHORITY**

No. 251**Imphal, Friday, October 30, 2026****(Kartika 8, 1948)**

**No. RRDP/5/2026-DP-DP
GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL & ADMINISTRATIVE REFORMS
(PERSONNEL DIVISION)**

ORDER**Imphal, the 31st August, 2026**

Consequent to the encadrement of the post of Director (Handlooms & Textiles) in the Department of Textiles, Commerce & Industries as a post of the Manipur Civil Service (Selection Grade) under the Manipur Civil Service Rules, 1965, as amended from time to time, the Governor of Manipur is pleased to order that the Recruitment Rules for the post of Director (Handlooms & Textiles) notified vide No. RRDP-6/4/2021-DP-DP dated 06.07.2022 shall stand rescinded with immediate effect.

By orders and in the name of the Governor,

MAYENGBAM RANJEETA DEVI,
Under Secretary to the Government of Manipur.

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Digitally signed by
NGANGBAM ROBEN SINGH
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